

17/6/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 2-7-92

[Signature]
6/7/92

Judgement dtd. 17.6.92
was served on Applicant
dtd. Nil.

[Signature]
17/7/92

Memo. 809/92 for
correcting clerical
mistake, filed on
10-2-92.

supex 2819

R.P. No. 165/92 for
order by circulation

[Signature]
15/10

Notice is issued to
applicant on 23-10-92
[Signature]

Notice dt. 23/10/92
Served on Applnt./Resp.
on dtd. Nil.

[Signature]
18/11/1992

Recd reply to RP 165/92
from applicant on 17/12/92
[Signature]
18/12/1992

R.P. NO. 165/92

O.A. No. 438/92 Date: 19.10.92

Mr. V.S. Masurkar for Review
Petitioner (Original respondent)

Mr. D.V. Gangal for review respon-
dent (Original applicant)

Let notice be issued to the
original applicant under RP
AD

Adjourned to 21-12-1992

[Signature]
(M.Y. PRIOLKAR)
M(A)

[Signature]
(S.K. DHANON)
VC